

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:5861
ANSWERED ON:03.05.2000
MPLADS
SHEELA GAUTAM;SHIVRAJ SINGH CHOUHAN

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Union Government have received any complaints from the Members of Parliament regarding non-issuance of utilisation certificates in time and not starting the work in time by the district officials despite the recommendations made by the M.P. under the MP Local Area Development Scheme in the country especially in the State of Madhya Pradesh and Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SHRI ARUN SHOURIE)

- (a & b) Under the MPLAD Scheme, the District Authorities are required to sanction the works on the recommendation of the concerned MP, as per the guidelines and to send expenditure statement for further release of funds. As soon as the expenditure statement indicating the unsanctioned balance less than Rs.50 lakhs is received the next instalments of MPLADS are released.
- (c) The District Collectors have been specifically advised to sanction works recommended by the MPs to the extent of their entitlement of MPLADS funds without waiting for receipt of funds from the Government and to send a report in the prescribed proforma so that funds to the fullest extent may be released.